

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-517

CP No.-175/241-242/ND/2019

IN THE MATTER OF:

Sunil Kumar Agarwal

Vs.

Rancy Construction Pvt. Ltd.

....Applicant

.....Respondent

SECTION

U/s 241-242

Order delivered on 27.09.2022

CORAM:

SHRI P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Manisha Sharma, Adv.

For the Respondent

: Advocate Dhruv Suri, Advocate Urvika Suri and
Advocate Aastha Mathur

ORDER

Due to paucity of time, list the matter on **02.11.2022.**


For (Court Officer)

Md Saddam